



**Central Administrative Tribunal  
Guwahati Bench, Guwahati  
Rajgarh Road, Bhangagarh, Guwahati – 781005**

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No. MIZORAM/1/2001-Judl./

Dated : 05.06.2024

**NOTICE**

It is for information of all concerned that the Circuit Court Sitting of Central Administrative Tribunal, Guwahati Bench will be held at the Gauhati High Court, Aizawl Bench, MINECO, Khatla, Aizawl, Mizoram on Friday i.e. on 07.06.2024 (one day) to hear and dispose of cases relating to the territorial Jurisdiction of the State of Mizoram. The constitution of the Bench will be Hon'ble Mrs. Urmita Datta (Sen), Judicial Member/H.O.D and Hon'ble Dr. Sumeet Jerath, Administrative Member. The final Cause List is attached herewith.

The learned Advocates/Parties appearing in person are requested to note and extend cooperation and appear before the Circuit Court on the Central Administrative Tribunal, Guwahati Bench, at Aizawl on the above noted date, failing which the cases will be decided according to law.

Advocates/Parties/Litigants who are willing to file fresh Application may do so during the Circuit Court sitting.

By order,

*[Handwritten Signature]*  
05/06/2024

(PINKESH KUMAR)  
DEPUTY REGISTRAR -

Copy to :

- ✓ 1. The Registrar General, Gauhati High Court, M G Road, Guwahati - 781001 with the request to make arrangement for displaying the Notice and tentative Cause List in the Notice Board.
2. The Secretary (Law and Judicial), Aizawl, Mizoram, PIN – 796001 for kin information.
3. The Secretary (GAD), Aizawl, Mizoram, PIN – 796001 for kind information.
4. The Principal Registrar, Central Administrative Tribunal, Copernicus Marg, New Delhi – 110 001 for kind information.
5. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl – 796001 with the request to display the Notice and tentative Cause List in the Notice Board.
6. The President/ Secretary, Gauhati High Court Bar Association, Guwahati – 781001 with the request to give wide publicity amongst the members of the Bar Association.
7. The President/ Secretary, Gauhati High Court, Aizawl Bench Bar Association, Aizawl – 796001 with the request to give wide publicity amongst the members of the Bar Association.
8. The President/Secretary, CAT, Bar Association, Guwahati Bench, Guwahati – 781005 for kind information.
9. Notice Board.
10. Guard File.





**DAILY CAUSELIST**

**CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI**

**LIST OF CASES TO BE HEARD ON FRIDAY THE 7TH JUNE 2024**

**HON'BLE SMT. URMITA DATTA (SEN) , MEMBER (J)**

**HON'BLE DR. SUMEET JERATH , MEMBER (A)**

**COURT NO : 1  
AT 10:30 AM**

<https://centraladministrativetribunal.webex.com/centraladministrativetribunal/j.php?MTID=me748881843c8220e1af02a45b4f1eccc>

**NOTE: VIDEO CONFERENCING/HYBRID HEARING FACILITY IS BEING MADE AVAILABLE TO THE LEARNED ADVOCATES/PARTIES-IN- PERSON IN CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH. THIS FACILITY IS PRESENTLY AVAILABLE THROUGH THE LINK MADE AVAILABLE IN DAILY CAUSELIST. THE STAKEHOLDERS WHO DESIRE TO BE HEARD THROUGH VIDEO CONFERENCING, MAY INTIMATE THE COURT STAFF/REGISTRY IN ADVANCE THROUGH EMAIL (CATGHY@REDIFFMAIL.COM) BY GIVING DETAIL OF CASE NO., ITEM NO., PARTY NAME AND MOBILE NO. OF APPLICANT/RESPONDENT/ADVOCATE, BY 09:00 A.M. BEFORE THE COURT STARTS, SO AS TO ENABLE THE REGISTRY TO SHARE THE LINK AND PIN WELL BEFORE THE HEARING**

**PARTIES ARE REQUESTED NOT TO SEEK ADJOURNMENT OF THE HEARING MATTERS UP TO 2019. IF ON CALL PARTIES ARE FOUND ABSENT, RULE 15&16 OF C.A.T.[PROCEDURE] RULES, 1987 WILL BE INVOKED**

**CAUSE LIST OF CIRCUIT COURT SITTING AT AIZAWL, MIZORAM**

**VENUE: GAUHATI HIGH COURT, AIZAWL BENCH, MINECO, KHATLA, AIZAWL, MIZORAM**

**FOR ORDERS**

1	C.P./33/2023 ( Aizawl ) [ NON COMPLIANCE OF ORDER ] [ <b>SENIOR CITIZEN</b> ] IN O.A./231/2019 [ ALLOWANCES ]	DHRUBA MITRA AND OTHERS V/S TAPAN KUMAR DEKA AND ANOTHER	MR.M.CHANDA MRS. U DUTTA MS N LYNDEM -----  MR R HAZARIKA FOR CONTEMNOR NO 2	5
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2	O.A./48/2024 ( Aizowl ) [ H.R.A ]  <b>DB</b>	ALBERT LALRINGHETA AND OTHERS V/S MINISTRY OF HEALTH AND OTHERS	MR. S CHOUDHURY MRS. U DUTTA MS N LYNDEM MS S CHOUDHURY -----  MR. P. SAIKIA	3
<b><u>FOR HEARING</u></b>				
3	O.A./61/2021 ( Guwahati ) [ H.R.A ]  <b>SB (PART HEARD)</b>	SHRI SANAT DUTTA V/S M/O FINANCE	MR.M.CHANDA MRS. U DUTTA MS. R. MEDHI -----  CGSC MR. V. K. BHATRA SR CGSC	9
4	O.A./124/2022 ( Aizowl ) [ H.R.A ]  <b>SB (PART HEARD)</b>	SHRI NIRAJ KUMAR SINHA AND ANOTHER V/S M/O FINANCE, D/O REVENUE	MR. S CHOUDHURY MRS. U DUTTA -----  CGSC MR. V. K. BHATRA SR CGSC	11
5	O.A./407/2018 ( Aizowl ) [ SELECTION ]  <b>DB</b>	BENJAMIN L TLUMTEA V/S M/O HOME AFFAIRS	MR. M.K CHOUDHURY SR ADV MR. N. BARUAH MR. M. SHARMA -----  CGSC MR. A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABARTY MR A TODI FOR R NO THREE AND EIGHT MR A KALITA FOR RESP. NO. 4, 5 AND 7 MR A BARUAH	22
6	O.A./184/2021 ( Imphal ) [ ABSORPTION ]  <b>DB ( I O T B C )</b>	ABDUL SHAHID KHULEIBAM V/S ACCOUNTANT GENERAL	MR.M.CHANDA -----  CGSC MR. S.K GHOSH, ADDL. CGSC	14